



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 11.09.2025

NOTICE

Please take notice that the following matters listed in the Court – IV on 11.09.2025 will not be taken up. The next dates of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 560 of 2024 & I.A. No. 1983, 1984, 1985 of 2024 Part Heard	Kodak India Pvt. Ltd. Vs. Graphics Pvt. Ltd.	Himanshu Satija	Ujjaini Chatterjee Sidharta Basu Sriram Parakat
2.	Contempt Case (AT) No. 27 of 2025 in Comp. App. (AT) No. 102 of 2022	AAR KAY Chemicals Pvt. Ltd. & Ors. Vs. A.P. Refinery Pvt. Ltd. & Ors.	Tushita Ghosh	
3.	Competition App. (AT) No. 08 of 2021	Air Cargo Agents Association of India Vs. Competition Commission of India & Ors.	Manas Kumar Chaudhuri Akash Panwar Aman Panwar	Bharat Budholia Varun Thakur Gayatri Pradhan-R2 & R3
4.	Comp. App. (AT) No. 166 of 2025 Part Heard	Exclusive Capital Ltd. & Ors. Vs. Kanta Agarwala & Anr.	Apoorv Agarwal	Sidhant Kumar Ekssha Kashyap R1&2
5.	Comp. App. (AT) (Ins) No. 264 of 2023 & I.A. No. 931, 932, 933, 934 of 2023 & 5675 of 2024	Mohamed Sarfaraz Ahmed Nizamuddin Siddique Vs. AJS Impex Pvt. Ltd. & Anr.	Anuj Tiwari	G. Aniruth Purusothaman-R1 Ravi Raghunath

6.	Comp. App. (AT) (Ins) No. 909 of 2024 & I.A. No. 3292, 3293 of 2024, 4559 of 2025	Y.Y. Butchi Babu Vs. State Bank of India & Anr. With	R.S. Sravan Kumar	Harshit Khare Prafful Saini
7.	Comp. App. (AT) (Ins) No. 936 of 2024 & I.A. No. 3413, 3414 of 2024, 4607 of 2025	Sri Surapaneni Ramesh Vs. State Bank of India & Anr.	R.S. Sravan Kumar	Harshit Khare Prafful Saini
8.	Comp. App. (AT) (Ins) No. 1245 of 2024 & I.A. No. 51 of 2025	Oldenburgische Landesbank AG Vs. Satyendra P. Khorania Resolution Professional of Sumeet Industries Ltd. & Anr.	Vishrutyi Sahni	Amol Vyas Pulkit Arora Arun Aggarwal Shivam Saini Satyadev Prakash-R2
9.	Comp. App. (AT) (Ins) No. 1438 of 2024 & I.A. No. 5222, 5223, 5224, 5225 of 2024	TWC Aviation Capital Ltd. Vs. Satish Kumar Gupta, the Liquidator of Jet Airways (India) Ltd. & Ors.	Ravinder Nath	Raghav Shankar Raghav Chadha Aditi Bhansali-R1 Sanjay Gupta Sharmistha Ghosh Rohan Taneja
10.	Comp. App. (AT) (Ins) No. 1464 of 2024 & I.A. No. 5325, 5327, 5328, 5329 of 2024	Raineesh Tyagi Vs. Value Infratech India Pvt. Ltd. (Through Its Resolution Professional) & Ors.	Vikas Tiwari	Rishabh Jain CS Vekas Kumar Garg Arpit Singh Arora- R2
11.	Comp. App. (AT) (Ins) No. 521 of 2025 & I.A. No. 5211 of 2025	Securities and Exchange Board of India Vs. Mukesh Chand Jain RP, Varun Media Pvt. Ltd.	Anup Jain	Mohit Nandwani Abhishek
12.	Comp. App. (AT) No. 92 of 2023 & I.A. No. 2420, 2421 of 2023 & 4102 of 2025	ASRMP & Co. & Ors. Vs. National Financial Reporting Authority (NFRA) With	Rishi Singhal	Zohiab Hossain
13.	Comp. App (AT) No. 98 of 2023 & I.A. No. 2516, 2517 of 2023 & 4098 of 2025	Sundaresha & Associates Vs. National Financial Reporting Authority (NFRA)	Rishi Singhal	Zohiab Hossain

14.	Comp. App. (AT) No. 116 of 2023 & I.A No. 3026 & 3027 of 2023 & 4101 of 2025	Sundaresha & Associates & Ors. Vs. National Financial Reporting Authorities (NFRA)	Rishi Singhal	Zohiab Hossain
15.	Comp. App. (AT) No. 134 of 2023 & I.A. No. 3390, 3391, 3392 of 2023, 6609 of 2024 (With Defects)	CA Devang Dalal Vs. National Financial Reporting Authority (NFRA)	Karan Malhotra	Zohiab Hossain
16.	Comp. App. (AT) No. 135 of 2023 & I.A. No. 3393, 3394, 3395 of 2023 (With Defects)	M H Dalal & Associates Vs. National Financial Reporting Authority (NFRA)	Karan Malhotra	Zohiab Hossain
17.	Comp. App. (AT) No. 172 of 2023 & I.A. No. 4203, 4204 of 2023 & 4099 of 2025	ASRMP & Co. & Anr. Vs. National Financial Reporting Authority (NFRA)	Rishi Sighal	Zohiab Hossain
18.	Comp. App. (AT) No. 198 of 2023 & I.A. No. 4855, 4856 of 2023 & 4100 of 2025	Sundaresha & Associates & Anr. Vs. National Financial Reporting Authority (NFRA)	Rishi Singhal	Zohiab Hossain
19.	Comp. App. (AT) No. 19 of 2024 & I.A. No. 551 of 2024	CA Niilesh Chedaa Vs. National Financial Reporting Authority (NFRA)	Karan Malhotra	Zohiab Hossain
20.	Comp. App. (AT) No. 75 of 2024	Shreeniwas Abode & House Ltd. Vs. Vinay Somani & Ors.	Kunal Cheema	Suddhasattwa Roy- R1 Inayat Ali Qureshi- R2,3,5-8
21.	Comp. App. (AT) No. 113 of 2024 & I.A. No. 2551, 2552, 2553 of 2024	CA Ratan Laxminarayan Rathi Vs. National Financial Reporting Authority	Karan Malhotra	Zoheb Hossain Vivek Gurnani Vivek Gaurav Karthik Sabharwal

22.	Comp. App. (AT) No. 140 of 2024 & I.A. No. 3284 of 2024	Rangnath Somani & Ors. Vs. Vinay Somani & Ors.	Inayat Ali	Jatin Pore Satendra K Rai S. Roy- R1 Kunal Cheema- R2
23.	Comp. App. (AT) No. 161 of 2024 & I.A. No. 3701, 3702, 3703, 3852, 4305, 5932 of 2024 (With Defects)	Satya Prakash Bagla & Anr. Vs. Mrs. Kanta Agarwala & Ors. With	NPS Chawla	Anushka Shah Manyaa chandok- R1,2 Dhruv Chawla Ayush A Karl P- R5 Dhruv Chawla- R6 Shikar Gupta- R10 Samaya Khanna- R9
24.	Comp. App. (AT) No. 162 of 2024 & I.A. No. 3718, 3719, 3720 of 2024 (With Defects)	Johnson Kallarachal Abraham Vs. Exclusive Capital Ltd. And Ors. With	Aditya Rathee	Sandeep Sethi Eksha Kashyap- R2&3 Karl PRustomkhan R6 Aadhya Shrotriya- R7 Samaya Khanna-R8,10
25.	Contempt Case (AT) No. 17 of 2024 in Comp. App. (AT) No. 161 of 2024	Satya Prakash Bagla & Anr. Vs. Kanta Agarwala & Ors.	Sidhant Kumar	Anirudh Sharma Sonali Sidhant Kumar Sidharth Luthra Dhurv Chawla Sambit Nanda
26.	Comp. App. (AT) No. 112 of 2025	Exclusive Capital Ltd. & Ors. Vs. Kanta Agarwala & Anr.	Apoorv Agarwal	Siddhant Kumar Manyaa Chandok- R1&2
27.	Restoration Application (AT) No. 44 of 2024 in Comp. App. (AT) No. 89 of 2023	CA Pranaav G. Ambekar Vs. National Financial Reporting Authority (NFRA) & Ors.	Avtaar Singh	Ravi Prakash Aman Rewaria Ajtu Khandelwal

By order of Hon'ble Chairperson
-Sd/-
Registrar